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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1047/2003

Saturday, this the 26th day of April, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri Govindan S. Tampi, Member (A)

Shri Ram Kishan
s/o Shri Sukh Ram
r/o H-519, Kalibari Marg,
New Delhi-1

..Applicant

(Applicant in person)

Versus

1. The Chief Controller of Accounts
Ministry of Urban Development
F Wing, 2nd Floor, Nirman Bhawan
New Delhi-11
2. The Senior Accounts Officer (Admn.)
Principal Accounts Office
Ministry of Urban Development
F Wing, 2nd Floor, Nirman Bhawan
New Delhi-11
3. Ms. Shashi Prabha
PAO (FZ) CPWD
IP Bhawan, New Delhi

..Respondents

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

By virtue of the present application, the applicant seeks a direction that the respondents should provide the financial and other benefits of the Assured Career Progression Scheme to him.

2. The applicant contends that on 8.1.2001, the respondents had issued a list of 47 employees under the ACP Scheme to provide some financial benefits to the Senior Accountants coming under the pay scale of Rs.5500-9000/-.. The case of the applicant had been ignored. He preferred OA-732/2002 in this Tribunal and on 20.12.2002, the said application had been dismissed. This

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Tribunal had noted that the applicant has not been granted the financial benefit because he was not found fit by the Screening Committee due to certain adverse remarks.

3. By virtue of the present application, the same relief is being claimed by the applicant. The present application resultantly must be held to be barred by the principles of res-judicata, which is accordingly dismissed. However, the applicant, if he has any grievance, may seek review of the order earlier passed by the Tribunal.

(Govindan S. Tampli)
Member (A)

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(V.S. Aggarwal)
Chairman